## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	*
COMPANY PETITION/APPLICATION NO.	CP(IB)/195/10/HDB/2017
NAME OF THE COMPANY	Empee Sugars & Chemicals
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Pullela S. Shorstery	Adv.	9949270707	V AB
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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U. BARANI ZHARAN Counsel for Respondent.	Advocate & URCCORRhet	ubarani Organil-Com	U. Bagani
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Divy Date

Heard Shri Pullela S. Shastry, Learned Counsel for the Petitioner and Shri V.K. Sajith, Shri Raghunath Ghose alongwith Shri Dishit Bhattacharjee, Shri U. Barani Dharan and Ms. Divya Datla, Learned Counsels for the Respondent.

The Learned Counsel for the Respondents takes notice and waives notice and request time to file their reply on the question of admission. Post the case on 16.10.2017.

Member (T)

Member (J)